

ITEM NO.8

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1696/2019

DHANANJAY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 5714/2020 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES

IA No. 93626/2019 - EXEMPTION FROM FILING O.T.

IA No. 93623/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 93619/2019 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

Date : 27-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Appellant(s) Mr. Amit Anand Tiwari, AOR
Ms. Devyani Gupta, Adv.

For Respondent(s) Mr. Shantanu Singh, Adv.
Mr. Ashok Kumar Singh, AOR
Ms. Pragya Singh, Adv.

Mr. Ankur Prakash, AOR
Mr. Bharat Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER